

ITEM NO.10 Court 5 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4222/2020

RAJENDRA NAROTTAMDAS SHETH & ANR.

Appellant(s)

VERSUS

CHANDRA PRAKASH JAIN & ANR.

Respondent(s)

(IA No.135350/2020-EX-PARTE STAY)

Date : 02-09-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s) Mr. Rana Mukherjee, Sr. Adv.
Mr Nalin Tripathi, Adv.
Mr Nishank Triiathi, Adv.
Mr Jasmine Morris, Adv.
Mr. Abhikalp Pratap Singh, AOR

For Respondent(s)/ Mr. Rajesh Srivastava, AOR
R-1

R-2 Mr. Alok Kumar Adv.
Mr. G. N. Reddy, AOR
Mr. Uday Arora Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within
two days.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master